

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

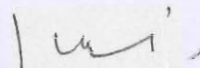
NOTIFICATION

No: 229

Dated: 29.05.2015

3rd June, 2015 (Wednesday), shown in the High Court Calendar as sitting day for the High Court, is declared as Holiday for the High Court of J&K, on account of 'Guru Hargobind Ji's Birthday and 31st July, 2015 (Friday) shown in the High Court Calendar as Holiday is declared as working day for the High Court of J&K.

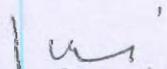
By Order


(Kaneez Fatima)
Registrar General

No: 4620-41/NG.
Copy to the:

Dated: 29.05.2015

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Secretary to Government, Deptt. of LJ&PA, Govt. of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. President, High Court Bar Association, Jammu/Srinagar,
.....for information & necessary action.
7. Director Information Department, State of J&K, Srinagar,
for publication in the daily newspapers having wide circulation.
8. Incharge NIC for uploading on Website.
9. Office file.


Registrar General